

Friday, August 13, 1869

ABSTRACT OF PROCEEDINGS

COUNCIL OF THE GOVERNOR GENERAL OF INDIA

LAWS AND REGULATIONS.

VOL 8

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Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 67.

The Council met at Simla on Friday, the 13th August 1869.

PRESENT:

His Excellency the VICEROY and GOVERNOR GENERAL of India, K.P.,
G.C.S.I., *Presiding.*

His Excellency the COMMANDER-IN-CHIEF, K.C.B., G.C.S.I.

Major-General the Hon'ble Sir H. M. DURAND, C.B., K.C.S.I.

The Hon'ble H. SUMNER MAINE.

The Hon'ble JOHN STRACHEY.

The Hon'ble B. H. ELLIS.

The Hon'ble F. R. COCKERELL.

ADMINISTRATION OF ESTATES (HYDERABAD ASSIGNED DISTRICTS) BILL.

The Hon'ble MR. MAINE introduced the Bill to facilitate administration to the estates of deceased British subjects in the Hyderabad Assigned Districts, and moved that it be referred to a Select Committee with instructions to report thereon in one week. He said that a fortnight ago he had fully described the Bill, which was now introduced with the consent of the Governments of Madras and Bombay. It proposed to transfer, for the purposes of administering estates of deceased British subjects, the Hyderabad Assigned Districts from the Administrator of Madras to the Administrator General of Bombay, and it would effect this transfer by a simple alteration in the definitions of 'Presidency of Madras' and 'Presidency of Bombay' contained in the third section of the Administrator General's Act, 1867.

The Motion was put and agreed to.

The following Select Committee was named:—On the Bill to facilitate administration to the estates of deceased British subjects in the Hyderabad Assigned Districts, the Hon'ble Mr. Cockerell and the Mover.

The Council then adjourned to Friday, the 20th August 1869.

WHITLEY STOKES,

*Secy. to the Council of the Govr. Genl.
for making Laws and Regulations.*

SIMLA, }
The 13th August 1869.